



The applications of the following candidates are not entertained for the post of Law Clerk to the Hon'ble Judges in the Madras High Court for the reason stated against their names: -

S.NO	NAME OF THE CANDIDATE	REASON
1	DINESH .M	Law Degree in 2015 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017).
2	SAHAANA .V	Law Degree in 2015 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017).
3	DEEPIKA .E	Law Degree in 2015 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017).
4	KANMANI.S	Law Degree in 2015 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017).
5	KISHORE. J	Law Degree in 2015 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017).
6	MALAI MAGAL .S	Law Degree in 2015 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017).
7	RAJARAJESWARI. M.U.	Law Degree in Nov 2013 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)
8	SARANYA .S	Law Degree in Nov 2013 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)
9	SATHYAMUTHU.K	Law Degree in May 2013 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)
10	ARUMUGAM.A	Law Degree in May 2013 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)
11	ANANDHAN.P	Law Degree in Nov 2014 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)
12	LOGANATHAN .N	Law Degree not completed in first attempt
13	SATHISH KUMAR .S	Law Degree in April 2014 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)
14	MANOKARAN .K	Law Degree in Nov 2011 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)
15	SATHIYA .S	Law Degree in May 2014 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)
16	PADMAPRIYA .K	Law Degree not completed in first attempt
17	SORNALATHA .P.U	Law Degree in May 2014 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)

S.NO	NAME OF THE CANDIDATE	REASON
18	SILAMBARASAN .F	Law Degree in June 2013 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)
19	NATHIYA .S	Law Degree in May 2012 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)
20	RAJESHKANNU .A	Law Degree in May 2015 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)
21	PONMUDI .M	Law Degree in May 2014 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)
22	AROCKIAMARY .R	Law Degree in Nov 2014 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)
23	VINOTH RAJ .A	Law Degree in May 2011 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)
24	SUDHAKAR .R	Law Degree in June 2013 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)
25	GOPALASAMY .V	Law Degree in May 2014 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017)
26	KARUNAKARAN .S	Law Degree in 2002 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017) and no certificates enclosed
27	NITHYA .H	Over aged
28	SIVARAMAN .T	Over aged
29	SIVASANKARI .G	Law Degree in June 2009 (ie.) earlier than 2 years from the date of Notification (viz., 31.07.2017) and application received on 17.08.2017
30	MENAGA .M	Application submitted after the last date (i.e. on 17.08.2017)
31	KARTHIGA .K	Application submitted after the last date (i.e. on 17.08.2017)
32. 33. 34. 35. 36. 37.	RAJESH .G MURUGAN .G KUMAR .D UMAMAGESWARI .R KAVITHA .V SARAVANAN .D	Not Law Degree Holders
38.	RAMACHANDRA WADHAVANE	
39.	KALIRAJAN .M	

High Court, Madras.
Date: 16.11.2017

Sd./- R.SAKTHIVEL,
REGISTRAR GENERAL.